

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.105  
CP(IB)/71(AHM)2024

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

RELIANCE INNOVENTURES PRIVATE LIMITED  
Vs  
ADANI ELECTRICITY MUMBAI LIMITED

.....Applicant

.....Respondent

**Order delivered on: 15/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Arjun Sheth, Advocate  
For the Respondent : Mr. Shamik Bhatt, Proxy Advocate for  
: Mr. Sandeep Singhi, Advocate

**ORDER**  
**(Hybrid Mode)**

Learned Counsel for the applicant submits that a rejoinder along with interim application for seeking extension of time for filing rejoinder has also been filed only yesterday, which is yet to be listed. Hence, request for Adjournment has been made by Ld. Counsel for the Applicant which is allowed.

Re-list on 20.08.2024.

**-Sd-**  
**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**